Green belt used as dumping place

4024. SHRI SHADI LAL BATRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that green belt adjoining Government Senior Secondary School and Samaj Sadan, Laxmibai Nagar, New Delhi, is being used as dumping place and has become haven for mosquitoes breeding, thereby putting the lives of thousands of students and residents of the area at risk;

(b) the details of representations received in this regard and the action taken thereon including the demand for handing over this green belt to NDMC; and

(c) the action proposed to be taken on the erring officials of Horticulture Wing of CPWD for their inaction which has led to the damage to the green belt?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) No, Sir. Malba was temporarily dumped due to maintenance of houses. The same has been removed.

(b) No representation has been received in this regard and there is no correspondence to hand over the Green Belt to NDMC.

(c) Not applicable in view of reply at (a) and (b).

Problem of landfills for dumping garbage

4025. SHRI RAJKUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that problem of landfills for dumping garbage in the urban areas of the country has increased manifold in the recent past;

- (b) if so, the details thereof; and
- (c) the action Government propose to take to solve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Yes, Sir. It is a fact that the problem of landfills for dumping garbage in the urban areas of the country has increased manifold in the recent past. The main factors responsible for it are lack of dumping space, financial constraints and inadequate capacity of Urban Local Bodies (ULBs). Also, lack of proper recycling and reuse of waste and its processing and treatment 286 Written Answers to

[RAJYA SABHA]

Unstarred Questions

is also aggravating the problem of landfills where waste is being dumped indiscriminately.

(c) Keeping in view the land and financial constraints faced by most of the small and large cities for creating sanitary landfill on individual basis for disposing of the municipal solid waste, the Ministry formulated a Guidance Note for Municipal Solid Waste Management on a Regional Basis in March, 2011. It was sent to the State Governments on 13th April, 2011. The guidance note provides guidance on policy, institutional facility for treatment and disposal of municipal solid waste in sanitary landfill on regional/shared basis. Under the various schemes of this Ministry, which include the Jawaharlal Nehru National Urban Renewal Mission, North Eastern Region Urban Development Programme, Urban Infrastructure Development Scheme in Satellite Towns, 10% Lump Sum Scheme for North Eastern Region including Sikkim, support is provided for implementation of solid waste management projects.

Regularisation status of Kiran Garden, Uttam Nagar in Delhi

†4026. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kiran Gardan ('A' and 'B' Block) Uttam Nagar, New Delhi is a regular colony;

(b) if so, the details thereof;

(c) whether it is also a fact that there is a ban on the registry/GPA/Sale Deed etc. of the said colony recently; and

(d) if so, the reasons therefor and by when Government is going to start the process of paper transfer again?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Sir, the South Delhi Municipal Corporation has informed that Kiran Garden is an unauthorised regularized colony. The Regularization Plan of Kiran Garden and Najafgarh Road was approved by the Standing Committee *vide* resolution no. 919 dated 23.12.1983.

(c) and (d) In view of above the question does not arise.

[†]Original notice of the question was received in Hindi.